

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1024
ANSWERED ON:28.11.2014
EXPORT IMPORT OF MEAT AND MEAT PRODUCTS
Singh Dr. Nepal;Sundaram Shri P.R.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantity and value of meat and meat products exported and imported during each of the last three years and the current year, product and country-wise;
- (b) the registered meat exporters/ companies in the country, State/ UT-wise;
- (c) the financial assistance or subsidy provided to the registered meat exporters by the Government during the said period, State/ UT-wise;
- (d) the other facilities/incentives provided by the Government to boost export of meat and to ensure compliance of the prescribed norms by the exporters for the purpose;
- (e) whether there has been demand from various States and other quarters to impose ban/restrictions on export of meat and meat products from the country; and
- (f) if so, the details thereof along with the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) The quantity and value of meat and meat products exported and imported during each of the last three years and the current year, product and country-wise are given below:

(i) EXPORT OF MEAT AND MEAT PRODUCTS:

Quantity in MT/Value in Rs.Crore

| ITEM | 2011-12 | 2012-13 | 2013-14 | 2014-15 |
|------|----------------|---------|---------|---------|
| | (APR TO SEP) # | | | |
| | QTY VAL | QTY VAL | QTY VAL | QTY VAL |

| | | | | | | | | |
|-------|--------|----------|---------|----------|---------|----------|--------|----------|
| BUFF- | 984966 | 13741.11 | 1076100 | 17409.00 | 1365632 | 26457.82 | 689843 | 13488.30 |
| ALLO | | | | | | | | |
| MEAT | | | | | | | | |

| | | | | | | | | |
|-------|-----|------|-----|------|-----|------|-----|------|
| OTHER | 318 | 3.67 | 193 | 2.33 | 269 | 3.40 | 575 | 1.14 |
|-------|-----|------|-----|------|-----|------|-----|------|

MEAT

| | | | | | | | | |
|-------|-----|------|-----|------|-----|------|----|------|
| PROC- | 576 | 9.50 | 796 | 9.37 | 507 | 7.68 | 90 | 2.56 |
| ESSED | | | | | | | | |
| MEAT | | | | | | | | |

| | | | | | | | | |
|------------------------|-------|--------|-------|--------|-------|----------|-------|--------|
| SHEEP/ GOAT MEAT | 10942 | 252.83 | 15286 | 426.47 | 22610 | 69412.00 | 13047 | 453.33 |
|------------------------|-------|--------|-------|--------|-------|----------|-------|--------|

Grand 996802 14007.11 1092375 17847.17 1389018 27163.01 703555 13945.34
 Total
 Source: DGCI&S # Provisional

(ii) IMPORT OF MEAT AND MEAT PRODUCTS:

| ITEM | Quantity in MT/Value in Rs.Crore | | | |
|----------------|----------------------------------|---------|---------|---------|
| | 2011-12 | 2012-13 | 2013-14 | 2014-15 |
| (APR TO SEP)# | | | | |
| QTY VAL | QTY VAL | QTY VAL | QTY VAL | |
| PROCESSED MEAT | 960 | 9.74 | 568 | 9.02 |
| SHEEP/ | 5 | 0.22 | 20 | 1.52 |
| GOAT MEAT | | | | |
| OTHER MEAT | 544 | 12.47 | 427 | 15.71 |
| Grand Total | 1509 | 22.43 | 1015 | 26.25 |

Source: DGCI&S # Provisional

(iii) COUNTRY-WISE EXPORT OF MEAT & MEAT PRODUCTS:

| COUNTRY | Value in Rs.Crore | | | |
|---------------|-------------------|----------|----------|----------|
| | 2011-12 | 2012-13 | 2013-14 | 2014-15 |
| (APR TO SEP)# | | | | |
| VIETNAM | 4051.77 | 5129.19 | 10976.18 | 5875.27 |
| SOC REP | | | | |
| MALAYSIA | 1404.13 | 1943.71 | 2356.42 | 1241.49 |
| EGYPT A RP | 1143.20 | 1257.20 | 2033.33 | 1457.99 |
| THAILAND | 443.80 | 1448.35 | 1790.42 | 810.08 |
| SAUDI ARAB | 1079.45 | 1301.22 | 1691.79 | 892.89 |
| Others | 5884.76 | 6767.49 | 8314.88 | 3667.62 |
| Total | 14007.11 | 17847.17 | 27163.01 | 13945.34 |

Source: DGCI&S # Provisional

(iv) COUNTRY-WISE IMPORT OF MEAT & MEAT PRODUCTS:

| COUNTRY | Value in Rs.Crore | | | |
|---------------|-------------------|---------|---------|---------|
| | 2011-12 | 2012-13 | 2013-14 | 2014-15 |
| (APR TO SEP)# | | | | |
| SRI LANKA DSR | 10.46 | 8.53 | 8.84 | 4.00 |
| AUSTRALIA | - | 1.35 | 4.15 | 2.46 |
| BELGIUM | 1.29 | 4.31 | 4.01 | 3.60 |
| NETHERLAND | 5.59 | 3.81 | 3.79 | 1.53 |
| ITALY | 1.31 | 3.90 | 3.10 | 1.82 |
| Others | 3.78 | 4.36 | 4.68 | 5.15 |
| Total | 22.43 | 26.25 | 28.58 | 18.56 |

Source: DGCI&S # Provisional

(b) State-wise APEDA approved registered meat abattoirs and Meat Processing Plants are given below:

| State | Nos. of abattoirs-cum-meat processing plants/ standalone abattoirs | Nos. of Meat Processing Plants |
|-------|--|--------------------------------|
|-------|--|--------------------------------|

| | | |
|-------------|----|----|
| U.P. | 32 | 24 |
| Maharashtra | 9 | 5 |
| Punjab | 4 | - |
| Telangana | 3 | - |
| Kerala | 2 | - |
| Haryana | 1 | 1 |
| Nagaland | 1 | - |
| Chennai | 1 | 1 |
| West Bengal | 1 | - |
| Bihar | 1 | - |
| New Delhi | - | 1 |
| Karnataka | - | 1 |
| Rajasthan | - | 1 |

(c) APEDA, an autonomous organization under the Department of Commerce, provides financial assistance/subsidy to the registered meat exporters under the Agriculture Promotion Plan Scheme under components like specialised transport vehicle for meat products, in house laboratory and HACCP implementation for meat products and transport assistance for meat products. The financial assistance/ subsidy provided by APEDA under the above Plan scheme during the last three years is as under:-

| (Rs. in crores) | | |
|-----------------|---------|---------|
| 2011-12 | 2012-13 | 2013-14 |
| 28.17 | 18.91 | 18.16 |

Source: APEDA

The financial assistance or subsidy provided to the registered meat exporters are not maintained state-wise. The transport assistance component for export of meat products has been discontinued since 01.01.2014

(d) In addition to the above, the Government has taken following steps to promote the export of scheduled products including meat and meat products:-

- (i) APEDA acts as facilitating body for helping exporters to overcome various trade related issues, particularly exports.
- (ii) APEDA regularly disseminates information of various trade related aspects to the exporters.
- (iii) Participation in international trade fairs to promote Indian meat products.

(e) & (f): No, Madam. There has been no demand from any State to impose ban / restrictions on export of meat and meat products in the recent past. However, representations are being received from time to time from some religious/social organisations demanding ban on export of meat and its products. The existing export policy is in the interest of the farmers, livestock producers, meat consumers, traders, stake holders and stake holders of other sectors such as dairy, leather, animal feed etc.